CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH



No.M.A.350/00100/2016 (O.A.1167 of 2013)

Date of order: 03.08.2016

Present: Hon'ble Justice Mr. Vishnu Chandra Gupta, Judicial Member Hon'ble Ms. Jaya Das Gupta, Administrative Member

> QUALITY ASSURANCE(SMALL ARMS) KARMACHARI SANGHA & ORS. REPRESENTED BY MR. M.P. SINGH

> > VS.

UNION OF INDIA & OTHERS (DEFENCE)

For the applicant

: None

For the respondents : Mr. S.K. Ghosh, counsel

ORDER

Per Justice V.C. Gupta, J.M.

None is present to press this application.

- The present M.A. has been moved for interim order to stop the 2. publication of the result till final disposal of the O.A. or to cancel the trade test dated 24.02.2016.
- It has been informed by the Id. counsel for the respondents that the 3. result of the test has been declared and , therefore, the M.A. has become infructuous.
- Accordingly the M.A. stands disposed of being 'infructuous'.
- Pleadings in the O.A. are complete. Let the O.A. be listed for hearing 5. on 23.11.2016. A copy of this order be placed in the O.A. file.

(J. Das Gupta) **Administrative Member** sb

(Justice V.C. Gupta) Judicial Member